

ITEM NO.63

COURT NO.7

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 11950/2025

POOJA RAMESH SINGH

Appellant(s)

VERSUS

JAMMU AND KASHMIR BANK LTD & ANR.

Respondent(s)

IA No. 237462/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 238118/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 237460/2025 - STAY APPLICATION

Date : 22-09-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s) : Mr. Abhijeet Sinha, Sr. Adv.
Ms. Smriti Churiwal, Adv.
Mr. Vishesh Vijay Kalra, AOR
Mr. Jaiveer Kant, Adv.
Mr. Simran Shadija, Adv.
Ms. Heena Kochar, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice.
2. Till the next date of hearing, the parties are directed to maintain *status quo*, as on today.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
COURT MASTER